

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 107(ND)/2016  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: Subhash Manocha & Ors.  
Vs  
M/s. Columbus International Shoes Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	A.S Chandwala	Sr Adv	Respondents	Shankarji washt Panel.
2	Neson Ahmad	PCS	"	
3	Shamad Rajwanshi	PCS	"	
4	Mr. Tarang Gupta	Adv	Resp.	
5	Dr. U.K. Chaudhary	JR. Adv	Petitioners	Jij
6	Ms Vasudha Sen,	Adv.		
7	MR. Himanshu Vij,	Adv.		

ORDER

For order, see C.P. No.85(ND)/2016.